

encourage exports of processed or semi-processed goods in place of raw material, is it not in the interest of the country to allow rubber goods manufacturers to consume more natural rubber at international price?

SHRI VISHWANATH PRATAP SINGH: Government has taken this measure also; it does pay the difference in the price of imported rubber and Indian rubber in the content of the exported rubber goods; but that measure has also failed to have the desired effect.

SHRI VASANT SATHE I should like to know if the tyre industry while fixing the price of its goods had calculated the price of natural rubber at Rs. 1,000 per quintal and if so why is it not ensured that this is actually paid to the rubber grower? The hon. Minister himself has stated that today they are not lifting even 3,000 tonnes and so, natural rubber is stockpiling with the grower. Will you ensure that the price which the tyre manufacturers show as Rs. 1000 per quintal while calculating the price of their product, is at least paid to the grower? Can something be done about this?

While Government is making all efforts to strike a balance between the need of the industry and that of the growers, there is not statutory control yet on the rubber price. The Hon'ble Member has made a suggestion.

SHRI VASANT SATHE: This is not a suggestion. The question is that the tyre manufacturers' cost is Rs. 1000/- On that basis the price is fixed. You allowed the fixation and that price is not given to the producers. You say that you are helpless. That means they are cheating you. Otherwise you calculate their cost at Rs. 600.00 and then lower the cost.

SHRI VISHWANATH PRATAP SINGH: There has been a newspaper report on the reduction of price of tyres. In fact, this is a matter which relates to the Industries and Civil

Supplies. At present, I am not posted with the facts of the cost of the tyres.

SHRI DINEN BHATTACHARYYA : He is responsible for all these things. Tyre industry comes under his Ministry.

MR. SPEAKER: There should be some co-ordination in this matter; I think.

SHRI VAYALAR RAVI: The S.T.C. have been asked to purchase the surplus rubber in the market. So far, they have purchased only a thousand tonnes. The Minister himself has admitted that there is a surplus of about 11,000 tonnes. The surplus quantity has not been used by the tyre manufacturers in the country and we cannot keep the stock for a long time. There are about 1.5 lakh growers who are suffering in the country on account of this. I would like to know from the Hon'ble Minister what would he do with the surplus rubber. What is preventing him from exporting it?

SHRI VISHWANATH PRATAP SINGH. when the decision was taken for asking the S.T.C. to get into the market for purchases, the assessment then made was that there would be a surplus of 5,000 tonnes only. A few days back, a review was made and an assessment of over 11,000 tonnes was made. We are seized of this problem and we are reviewing it as to what could be done

Proposal to re-structure I.T.D.C.

*372 **SHRI S. A. MURUGANAN-THAM** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state.

(a) whether Government have any proposal under consideration to re-structure the India Tourism Development Corporation; and

(b) if so, the salient features and objectives thereof.

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI SURENDRA PAL
SINGH): (a) Yes Sir

(b). A note giving the terms of reference of the Committee appointed for this purpose is laid on the Table of the House. The report of the Committee is awaited.

Statement

TERMS OF REFERENCE OF THE
COMMITTEE APPOINTED TO CON-
SIDER RESTRUCTURING OF INDIA
TOURISM DEVELOPMENT CORPO-
RATION

"To review the working of the India Tourism Development Corporation and its main constituents Units, in the light of the observations made by the Public Undertakings Committee of the Parliament in its 51st Report

To examine the organisational and administrative structure of the India Tourism Development Corporation with particular reference to its existing and proposed activities in the Fifth Plan period and to suggest changes that should be made for the more efficient fulfilment of the objectives of the Corporation and the expeditious implementation of its programmes'

Within the foregoing general framework, the Committee was also to examine,

- (a) the scope of India Tourism Development Corporation's existing activities and proposed additions in the Fifth Plan
- (b) the present organisational structure including line of command and delegation of powers to different levels
- (c) the increase in higher management personnel required at different levels in the Fifth Plan, including the revision of

scales of pay as a consequence of the Third Pay Commission (since revised),

- (d) a revised organisational structure, whether divisional in form or consisting of subsidiary units, the level at which Managers of Divisions and/or subsidiary units should be, delegation of powers, internal reporting and control system

The Committee was also to look into the Transport Division

SHRI S. A. MURUGANANTHAM: ITDC have been incurring continued loss. What concrete steps are being taken to make the industry profitable?

SHRI SURENDRA PAL SINGH: ITDC has been making profit from 1973-74. The profit made by them is to the extent of Rs 68,00 lakhs. So, the organisation is making profit.

SHRI S. A. MURUGANANTHAM: What is the total outlay earmarked during the annual plan for 1976-77 for the development of ITDC hotels? Which are the new projects proposed to be taken up during the year 1976-77?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): So far as the ITDC is concerned the authorised capital is Rs 3000 crores. Paid up at the moment in this particular year that is 1974-75 is a little over Rs 11,19,000. Apart from this there is a loan of about Rs 633.91 lakhs at the end of 1975.

SHRI P. G. MAVALANKAR: The Minister has made a statement which does give the terms of reference of the Committee and other aspects of the matter. May I know from him whether the ITDC with its present and expanded operations and machinery will be able to do things run as a public corporation with profits wherever possible and develop tourism, both internal and foreign, in

our country, because it seems to me that in the recent past although it has done a good job, much remains to be done in these two areas?

SHRI RAJ BAHADUR: The essential purpose for which this organisation was brought into being was to fill up the gaps in the infrastructure for the facilities for tourists in hotel accommodation, transport, entertainment and other facilities. That is exactly what we are doing. It cannot take up the entire business by itself but we have tried to do it. That is the main objective. The profits have also increased this year. In fact as against Rs 38.16 lakhs in the previous year, this year the profits are Rs 73.44 lakhs. For the first time it has been able to pay a dividend on the equity amounting to Rs. 25 per share.

श्री सरजू पांडे : अध्यक्ष जी, हमारे देश में टुरिज्म (पर्यटन) का जितना विकास होना चाहिए वह नहीं हुआ है। खास तौर से हमारे पूर्वी उत्तर प्रदेश में बस्ती, गोरखपुर आदि जिलों में बहुत में पर्यटन के स्थान हैं, लुंबिनी भी है लेकिन वहां पर पर्यटकों के लिए न तो कोई होटल है और न कोई दूसरी व्यवस्था ही है। मैं मंत्री जी से जानना चाहता हूँ कि पांचवी पंचवर्षीय योजना में पूर्वी उत्तर प्रदेश के इन स्थानों में पर्यटन का विकास करने की कोई योजना है क्या ?

श्री राज बहादुर : यात्रियों को सुविधा देने के लिए सरकार को चेष्टा है कि अधिक से अधिक जो कुछ भी किया जा सकता है वह किया जाये। एक जपानी सावजनिक सस्था है, उससे बात हो रही है और उसमें कोलाब्रेशन करके तीन चार जगह पर होटल बनाने की तजवीज है।

SHRI S. M. BANERJEE: With the exception of Ranjit Hotel, all ITDC hotels in Delhi are making profits and they are really competing with other hotels which in my opinion should have been taken over by the government. May I know what concrete steps have

been taken to change the persons who are in charge of some of the ITDC hotels and substitute them by bringing technocrats who know the job and who may improve the working of the hotels?

SHRI RAJ BAHADUR: We are trying to bring people with necessary expertise and background to manage the affairs of the ITDC. That is all I can say.

Clearance of Rubber stock piled with the Rubber Growers

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*373. **SHRI K. LAKKAPPA:**
SHRI M. RAM GOPAL REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Kerala Government has sought the help of the Centre for clearance of rubber stock piled with the rubber growers; and

(b) if so, Central Government's reaction thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Government have allowed the S.T.C. to purchase some rubber from growers for export.

SHRI K LAKKAPPA: May I know, in the request of the Kerala Government seeking the help of the Central Government for clearing the rubber stockpile, what are the reasons set out by Kerala Government for the recent unprecedented piling of rubber stock with the growers?

SHRI VISHWANATH PRATAP SINGH: The reasons are two-fold. Firstly, the consumption of natural rubber has come down as compared to last year. During April-December 1973 the consumption was 84,681 tonnes as compared to 98,147 tonnes last year. In the same period, production of natural rubber has gone up from 1,01,122